

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) AND THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. J. KURIEN): (a) No, Sir. However, a proposal for legislation to ensure prompt payment of small industries bills is under consideration of Govt.

(b) and (c) Does not arise.

Technology Development Cell in Small Industries Development Organisation

3170. DR. SHRIKANT RAMCHANDRA JICHKAR: Will the PRIME MINISTER be pleased to state:

(a) whether a Technology Development Cell has been set up in the Small Industries Development Organisation;

(b) what is the Constitution of this Cell and what are its functions; and

(c) what has been the performance of this Cell so far?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) AND THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. J. KURIEN): (a) No, Sir.

(b) and (c) Does not arise, in view of (a) above.

Payment to ex-employees of P.S.U.s.

3171. SHRI KRISHAN LAL SHARMA: Will the PRIME MINISTER be pleased to refer to the answer of Unstarred Question 3214 and 1528 given in the Rajya Sabha on the 19th December, 1991 and 23rd July, 1992 respectively and state:

(a) whether Government propose to ensure that the Central Public Sector Undertakings under the Department of Heavy Industry make payments without any further delay to their ex-employees who have been denied payments on account of delay in issuing Government order

together with amount of interest as is payable to the ex-employees on late disbursement of Provident Fund and other statutory payments; and

(b) what steps Government propose to take for avoiding recurrence of such lapses in future?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY AND DEPARTMENT OF PUBLIC ENTERPRISES) (SHRI P. K. THUNGON): (a) and (b) Since the information regarding the number of cases where payments have been delayed to the ex-employees in respect of retirement benefits is not readily available, the same would be collected and placed on the Table of the House.

Allotment of distribution on agencies/service stations of Maruti Udyog Ltd.

3172. SHRI VIRENDRA KATARIA: Will the PRIME MINISTER be pleased to state:

(a) the number of distribution agencies/service stations of Maruti Udyog Ltd. allotted so far during the financial year 1991-92;

(b) the number of agencies/service stations out of these which have been allotted to the SC/ST candidates;

(c) the number of directors on the Board of Maruti Udyog Limited; and

(d) the number of such directors belonging to SC and ST communities?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY AND DEPARTMENT OF PUBLIC ENTERPRISES) (SHRI P. K. THUNGON): (a) No dealership was allotted during 1991-92. The number of Maruti Authorised Service Stations allotted during this period was 153.

(b) Information is being collected.

(c) At present there are eight Directors on the Board of Maruti Udyog Limited.

(d) There is no SC/ST Director in the Board of Maruti Udyog Limited.